

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SHRI A.T. WANKHEDE
COURT 57 ADDL SESSIONS JUDGE
Criminal Cause List Dated 17-06-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
ORDER EXH.				
1	SPL CASE MCOC	100004/2002	State-CBI-Bandra Police Station Vs Jagannath Balkaran Jaiswal @ Deshmukh @ Jaggu and Ors.	SPP Mr. P.D. Gharat Adv. D.S. Manerkar
ARGUMENTS				
2	CRI APPEAL	100318/2019	M/s .Dhupeshwar Silk Mills Pvt. Ltd. @MA-964-19-Aplcnt. Vs Javeri Kumar V. Jain and State of Maharashtra - Respondent	R. M. Bhojwani
3	CRI APPEAL	100319/2019	M/s .Dhupeshwar Silk Mills Pvt. Ltd. @MA-965-19-Aplcnt. Vs Javeri Kumar V. Jain and State of Maharashtra - Respondent	R. M. Bhojwani
4	CRI REV APP	100474/2019	Hubtown Bus Terminal Ahmedabad P. Ltd.-Through Ali Murtaza-Aplcnt. Vs Canara Bank-Respdt.	Shalabh K. Saxena
5	CRI APPEAL	100679/2019	Basant Kumar Sharma - Appellant (Org. Accused) Vs Jayesh Kumar Soni - Respondent (Org. Complainant)	Shweta Varadkar
6	CRI REV APP	101407/2019	Jayeshkumar Soni @ MA 1928- 19 - Applicant (Org. complainant) delay condoned Vs Basantkumar Shyamsundar Sharma - Respondent (Org. Accused)	Chetan Pawar
7	CRI REV APP	101408/2019	Jayeshkumar Soni @MA 1929/19 - Applicant (Org. complainant) Vs Basantkumar Shyamsundar Sharma - Respondent (Org. Accused)	Chetan Pawar

HEARING

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S.No.	Case Type	Case No.	Title	Name of Advocate
8	CRI APPEAL	100223/2019	Sunita Suman Dandeka - Appellant Vs Smita Mahesh Kapoor - Respondent	Atul S. Umekar
9	CRI APPEAL	100496/2019	Smita Mahesh Kapoor - Appellant Vs Mahesh Ramdayal Kapoor - Respondent	Chetan Y. Bane
ORDER EXH.				
10	SPL CASE MCOC	100011/2019	The State of maharashtra - CBI police station Vs Jagannath balkaran jaiswal @ deshmukh @ jaggu	PP
COMPLIANCE				
11	SPL CASE MCOC	100005/2009	State-DCB CID Unit-IX, D.N. Nagar Police Station Vs Rajendra Sadashiv Nikalje @ Chhota Rajan @ Nana @ Seth @ Sir Accused No.06.	SPP, Mr. P.D. Gharat Adv. Mr. Tushar Khandare
Sub Matter: SPL CASE MCOC/0100011/2010				
12	SPL CASE MCOC	100011/2010	State-DCB CID Unit-IX, D.N. Nagar Police Station Vs Rajendra Sadashiv Nikalje @ Chhota Rajan @ Nana @ Seth @ Sir Accused No.06.	SPP, Mr. P.D. Gharat Adv. Mr. Tushar Khandare
(Main Matter SPL CASE MCOC/0100005/2009)				
APPEARANCE				
13	CRI REV APP	100292/2020	Malik Siraj Siddik @ MA 1842/19 @ MA 1843/19 -Aplcnt. Vs Zubair Shamshi and State of Maharashtra-Respd.	Ashok Kumar Singh
14	CRI APPEAL	100260/2020	Dhanashree Abhay Sakhale -- Appellant Vs Abhay Kamlakar Sakhale --- Respondent	Rajashree R. Gurav

15] NZA-3/19 Harpal Singh - SPP Gonsalves
16] NZA-1/19 Ashi Gmehi - SPP Gonsalves
17] NZA-3/16 Rizwan Ahmed. - SPP Shetty

Judge.